

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. † 2447
ANSWERED ON 16.03.2017

MAINTENANCE OF DAMS

†2447. SHRI JAI PRAKASH NARAYAN YADAV

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Government allocates funds and provides assistance to the States for repair and maintenance of dams constructed for water storage;

(b) if so, the details thereof along with the quantum of funds allocated for the purpose during the last three years, Statewise;

(c) whether the said work of certain big dams in Bihar have been affected adversely due to non-consideration of a number of proposals sent by the State to the Union Government and if so, the details thereof and the reasons therefor; and

(d) the time by which these proposals are likely to be cleared?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) & (b) Dams are maintained and operated by dam owners who are generally State Governments or Central Agencies like BBMB, NHPC etc. In order to supplement the efforts of the State Governments, Ministry of Water Resources, River Development and Ganga Rejuvenation provides technical and financial assistance to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Dam Rehabilitation and Improvement Programme (DRIP).

DRIP, a programme with the financial assistance of the World Bank was started in April 2012 and is scheduled to be completed in June 2018. This objective of DRIP is rehabilitation, improvement and enhancing safety of about 225 dam projects across the seven states of India, namely, Kerala, Madhya Pradesh, Odisha, Tamil Nadu, Karnataka, Jharkhand (DVC) and Uttarakhand (UJVNL). The total project cost is Rs. 2100 Crore.

The State-wise breakup of the dams identified for rehabilitation and improvement along with fund allocated to Project Implementing Agencies under DRIP is as below:

State	No of DRIP dams	Total Project Cost (Rs. Crore)
Kerala (WRD & EB)	28	279.98
Orissa (WRD)	26	147.74
Madhya Pradesh (WRD)	29	314.54
Tamil Nadu (WRD & EB)	107	745.49
Karnataka (WRD)	27	276.75
Jharkhand (DVC)	3	139.40
Uttarakhand (UJVNL)	5	64.10
Central Water Commission		132.00
Total	225	2100.00

*WRD: Water Resources Department, EB: Electricity Board,
DVC: Damodar Valley Corporation, UJVNL: Uttarakhand Jal Vidyut Nigam Ltd*

(c) & (d) Bihar is not included in DRIP scheme. No proposal for repair and maintenance of dams has been received from the Government of Bihar for appraisal in the Central Water Commission .
